## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

### LOK SABHA STARRED QUESTION NO.\*281

# TO BE ANSWERED ON THE $6^{TH}$ DECEMBER, 2016/AGRAHAYANA 15, 1938 (SAKA)

#### **CEASEFIRE VIOLATIONS**

\*281. SHRI HARISH MEENA: SHRI JUGAL KISHORE:

#### Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of incidents of ceasefire violations reported from across the borders and the number of security personnel/civilians injured and killed during the last three years and the current year;

(b) whether there are reports of dislocation of people and loss of property in the said regions and if so, the details thereof along with the compensation paid or likely to be paid to the victims;

(c) the steps being taken for the safety and security of civilians in border villages including rehabilitation of the victims of ceasefire violations; and

(d) the measures taken by the Government to resolve the ceasefire violations and the manner in which the same is being reciprocated?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): A Statement is laid on the Table of the House.

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# STATEMENT REFFERED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.\*281 FOR 6.12.2016.

(a) & (b): The details of ceasefire violations reported from across the borders and the number of security personnel/ civilians injured and killed in Jammu and Kashmir(J&K), during the last three years and the current

year is as under:-

No. of Ceasefire violations						
Year	Along the Line of Control in the State of J&K under operational control of Army	<b>–</b>				
2013	199	148				
2014	153	430				
2015	152	253				
2016	216 (till 26 <sup>th</sup> November)	221(till 30 <sup>th</sup> November)				

Casualties of Civilians and Security Personnel and No. of houses damaged due to Ceasefire Violations										
Year	Civilians		Army Personnel		BSF Personnel		No. of House/ structures damaged			
	Killed	Injured	Killed	Injured	Killed	Injured				
2013	-	26	3	15	2	18	3			
2014	14	101	1	11	2	17	140			
2015	16	71	6	17	4	9	101			
2016	12	80	8	74	5	25	111			
	(till	(till	(till	(till	(till	(till	(till			
	21.11.2016)	21.11.2016)	26.11.2016)	26.11.2016)	30.11.2016)	30.11.2016)	7.11.2016)			

Due to ceasefire violations 27449 people in J&K were temporarily

shifted to safer places/ locations during 2016 after surgical strikes and

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out of which approximately 6 thousand persons stayed in relief camps and the remaining stayed with their relatives. Majority of the people have since returned to their homes. At present, about 220 families comprising of around 700 persons are in 3 relief camps.

The ex-gratia/ compensation is paid to families of civilians/ SFs killed as per the extant guidelines of CAPFs/ Army/ State Government.

(c): In the event of persistent cross border firing, various measures are taken for the convenience of the people residing in the border districts. The affected families are shifted to safer places temporarily in Government and private accommodations and effort is made to provide them with basic amenities like health care, drinking water, power, temporary toilets, sanitation and security, till they return to their homes. Security measures are augmented in border areas and anti-infiltration grid is strengthened. Police deployment is made for border villages during the night. Adequate security is provided to the abandoned villages for protection of property. Close coordination among BSF, Army, Police and Civil Administration is maintained.

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(d): The following measures have been taken by the Government to check ceasefire violations at the borders and ensure the safety of the civilians at such areas:

- i) Proper defence preparedness (including strengthening of Nakas, field fortifications, high mast lights etc.) is ensured on the International Border.
- ii) Immediate and effective retaliation by Indian Army and BSF Personnel is carried out instances of unprovoked fire and ceasefire violations. In addition, all violations of ceasefire are taken up with Pakistan authorities at the appropriate levels, through established mechanisms.
- iii) BSF regularly interacts with border population situated close to border and educates them not to move in vicinity of areas prone to

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unprovoked fire without prior information / permission of BSF. Efforts are also made to inform the villagers on occurrence of cross-border firing.

iv) Diplomatically, India has repeatedly emphasized, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control (LC) and abide by the ceasefire commitments along the International Border and LC.

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